

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1050
ANSWERED ON:05.08.2011
NSTFDC
Tudu Shri Laxman

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has provided any financial assistance for the social and economic development of the tribal's through National Scheduled Tribes Finance and Development Corporation (NSTFDC) in Odisha;

(b) if so, the details thereof during the last three years and the current year; and

(c) the details of the project undertaken with the help of the said assistance?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a): Yes, Sir. National Scheduled Tribes Finance and Development Corporation provides concessional financial assistance to the Scheduled Tribes in the state of Odisha through Orissa SC & ST Development and Finance Co-operative Corporation Ltd. (OSFDC)

(b): The details of sanctions during the last three years and the current year in respect of OSFDC are as under:

Financial Year	Amount (Rs in Lakh)
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2008-09	NIL
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2009-10	282.80
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2010-11	NIL
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2011-12	NIL
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(as on 31.07.2011)

During 2008-09 and 2010-11, OSFDC did not submit any project proposals.

(c): The following projects have been sanctioned for financial assistance extended to OSFDC as shown in the reply to part (b):

i) Small Venture Units

ii) Diesel Auto

iii) Diesel Pickup Van

iv) Dairy

v) Fruit-Vegetable Nursery

vi) Goatery